

**GOVERNMENT OF INDIA
WOMEN AND CHILD DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:5182
ANSWERED ON:10.12.2010
DOMESTIC VIOLENCE
Rajesh Shri M. B.

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Demographic Health Survey (DHS 2005-06) reported high prevalence of domestic violence;
- (b) if so, the details thereof; and
- (c) the steps proposed to be taken by the Government to prevent such high prevalence of violence against women?

Answer

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

(a) & (b): As per the National Family Health Survey III (2005-06) data, in the age group of 15-49, 35.4% of all women and 40% of ever married women have experienced physical or sexual violence, while 6.7% have experienced both the physical and sexual forms of domestic violence. Further, the data suggests that both physical and sexual forms of domestic violence against women are higher in rural areas as compared to the urban areas.

(c): The Protection of Women from Domestic Violence Act, 2005, a civil law meant to protect & provide support to victims of domestic violence, was brought into force w.e.f. 26.10.2006. Under the Act, the aggrieved woman can seek various reliefs such as protection order, residence order, custody order, compensation order, monetary reliefs, shelter and medical facilities. The Act is implemented by the States/Union Territories. The Government reviews the status of its implementation by States/Union Territories from time to time. The Government is also undertaking media campaign to sensitize the people against domestic violence.